

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 10.10.05

Registration No. 60176

..... Applicant (s)

VERSUS

..... Respondent (s)

A copy of the ORDER dated passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

7.1.2005

Applicant by Shri D.M. Kulkarni.

Respondents by XXXX Shri Umesh Gajankush.

XXXX Heard the parties.

The learned counsel for the respondents has filed the reply and has stated that the orders of the Tribunal given on 4th September, 2003 passed in OA No. 394/2000 have been fully complied with and this CCP has become infructuous.

On the other hand the learned counsel for the applicant states that XXXX although the direction given by the Tribunal have been fully complied with, at the time when the OA was filed the pay scale of the post of Assistant Accountant was Rs. 5500-9000/- and XXXX hence directions were given by the Tribunal to grant the pay scale of Rs. 5500-9000/-. However, in the meantime the post of Asstt. Accountant has been upgraded to XXXX Rs. 6500-10500/- and therefore the present scale of pay of the Asstt. Accountant should be granted to the applicant, which will reduce the litigation.

In this case, we are only concerned XXXXXXXX that whether the direction given by the Tribunal have been complied with or not. The XXXXXXXX Tribunal in its order dated 4th September, 2003 have specifically granted the applicant the pay scale of Rs. 5500-9000/- which has been granted to the applicant by the respondents and therefore the orders of the

Contd. 2/-

Tribunal have been fully complied with. As regards upgradation of the pay scale of the post of Asstt. Accountant from Rs. 5500-9000/- to Rs. 6500-10500/-, this is a fresh cause of action and the applicant may make a representation in this regard. At this stage no fresh direction can be given while disposing of this contempt petition.

Accordingly, the contempt petition is dismissed as having become infructuous. Notices issued ~~are~~ are discharged.

Sd —

(Madan Mohan) JM

Sd/—

(M.P. Singh)
VC

संस्कृत ग्रन्थालय

2011.03

उपरजिस्तूर

DY 51 1987-0009

CENTRAL ADVERTISING

JABALPUR

55 GCPB-2118-DCGCPB-7-2-2002-10,000

00. *Leptura* 26. *1913*